LABOUR LAWS IN THE 9TH SCHEDULE OF THE CONSTITUTION

*135. SHRI KRISHAN KANT: SHRI SYED AHMAD: SHRI KOTA PUNNAIAH: SHRI CHANDRA SHE-KHAR: SHRI D. P. SINGH: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether Government's attention has been drawn to recent demand of the newspaper industry employees that all labour laws should be included in the 9th Schedule of the Constitution to give them immunity from being challenged in law courts; and
- (b) if so, what is the reaction of Government thereto?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) Government have seen a Press Report to this effect.

(b) This requires detailed and careful examination.

MEDICAL COLLEGE IN NEPAL

*136. SHRI GUNANAND THA-KUR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that the Government of India is going to open a medical college in Nepal at Ihe request of Nepal Government-, and
 - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL

SINGH): (a) and (b) No, Sir. No such request has been received from His Majesty's Government, Nepal in this regard.

DIFFICULTIES FACED BY HOUSE BUIL-DERS DUE TO NON-AVAILABILITY OF STEEL AT CONTROL RATES

- •137. SHRI SHYAMLAL GUPTA: Will the Minister of STEEL AND MINES be pleased to state:
- (a) whether it is a fact that the small house builders are facing lot of difficul-

ties in getting the steel at Government rates; and

(b) if so, what steps Government propose to take to relieve the house builders of this genuine difficulty?

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARA-MANGALAM): (a) and (b) In view of the shortages, all classes of house builders are facing some difficulty in getting steel. Small house builders are expected to get supply of steel material for house building from the Main Steel Producers' Stockyards at Stockyard prices. Under the Stockyard distribution procedure, a percentage of availability of steel has been earmarked for supply only to house builders.

In so far as supply of steel material to house builders in and around Delhi is concerned, the distribution has been entrusted to a Committee named the Main Steel Producers Committee consisting of the representatives of the three Main Steel Producers in Delhi. The entire availability of house-building materials earmarked for Delhi area is pooled together and distributed after considering the applications received in the Offices of all the three Main Steel Producers in Delhi. Preference is given to the requirements of the small house-builders.

सरकारी उपक्रमों के प्रबन्ध में कामगारों कर सहयोग

*138 श्री जगदीश प्रसाद माथुर : श्री श्री० के० पटेल : श्री सास आध्याणी : श्री ना० कृ० शेजवलकर : श्री रतन लाल जैन : श्री मान सिंह वर्मा :

क्या **थम और पुनर्वास** मंत्रो यह बताने की कृपाकरेंगे कि :

(क) उन सरकारी उपक्रमों और व्यापा-रिक विभागों का प्रतिशत कितना है जिनमे कामगारों को प्रबन्ध में भाग लेने की अब तक अनुमति दो जा चुकी है; और

(ख) सभी उपक्रमों के प्रबन्ध में कामगारों को भाग लेने की अनुमति कब तक दे दी जायेगी?

WORKERS' PARTICIPATION IN PUBLIC UNDERTAKINGS

*138. SHRI JAGDISH PRASAD MATHUR:

SHRI D. K. PATEL: SHRI LAL K. ADVANI: SHRI N. K. SHEJWALKAR: SHRI RATTAN LAL JAIN: SHRI MAN SINGH VARMA:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) the percentage of public under takings and commercial departments wherein the workers have so far been allowed to participate in their manage ment; and
- (b) by when the workers' participa tion would be allowed in all the under takings ?]

श्रम और पुनर्वास मंत्री (श्री आर० के० खाडिलकर) : (क) सरकार ने कामगारी के प्रतिनिधियों को परख के आधार पर कुछ सरकारी उपकमों के प्रबंधक बोर्डों में व्यापारिक उपक्रमों को छोड़कर, नियुक्त करने की योजना आरम्भ करने का निर्णय कर लिया है। सर्वप्रथम इस योजना की हिन्दस्तान एंटोबाओटिक्स लि० पिम्परी में कार्यान्वित करने का निर्णय किया गया है।

(ख) क्योंकि योजना को परख के आधार पर आरंभ किया जा रहा है, कोई कालावधि निर्घारित करना, जिस में कि सारे सरकारी क्षेत्र उपक्रम इस योजना के परिचालन में लाए जाएंगे, समयपुर्व है।

t[THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) Government have decided to introduce a scheme for the appointment of workers' representatives on the Board of Management of a few public sector undertakings excluding commercial undertakings on trial basis. In the first instance it has decided to implement the schemes in the Hindustan Antibiotics Ltd., Pimpri.

(b) As the scheme is being introduced on a trial basis, the question of fixing any limit by which all the public sector undertakings will be brought under operation of the scheme is premature.]

बोनस सुत्र 🕟

^{*} 139. लाल आडवाणी:

श्री मान सिंह वर्माः

थी ना० कृ० शेजक्लकर:

श्री जगदीश प्रसाद माथुर : 🖰

श्री डी० के० पटेल :

श्री रत्तन ताल जैन :

क्या श्रम और पुनवसि मंत्री यह बताने की क्रुपा करेंगे कि :

- (क) सरकार द्वारा विहित बोनस **स्**त क्या है;
- (ख) किन-किन सरकारी उपक्रमों और विभागों में अभी तक इस सूद्ध को लागू नहीं किया गया है; और
- (ग) सरकारी और गैर-सरकारी दोनों क्षेत्रों में इसका कठोरता के साथ पालन करवाने के लिए क्या कदम उठाये जा रहे हैं ?